

Notice For Extension of Date of Submission of EOI

Addendum to Advertisement published on 26th May 2023 for
INVITATION FOR EXPRESSION OF INTEREST FOR
AIREN COPPER PRIVATE LIMITED

OPERATING IN COPPER PRODUCT UNIT AT JAIPUR having registered office at
F-728, ROAD NO. 9F/ 2 VKI, AREA, JAIPUR 302013.

The Last date for receipt of expression of interest was 15.06.2023. As per the decision taken by the COC, the last date for receipt of expression of interest is extended to 30th June 2023. The new timelines of Form G published on 26.05.2023 are as follows :-

Last date for receipt of expression of interest	30.06.2023
Date of issue of provisional list of prospective resolution applicants	10.07.2023
Last date for submission of objections to provisional list	15.07.2023

All other terms and conditions remain unchanged. Interested applicant may submit EOI at
airencirp@gmail.com

Date: 14.06.2023
Place: Jaipur

SD/-
Satyendra Prasad Khorania
For Airen Copper Pvt. Ltd. (Under CIRP)
IP Regn No. IBBI/IPA-002/IP-N00002/2016-17/10002
AFA No.: AA2/10002/02/181223/202501 valid upto 18.12.2023

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
AIREN COPPER PRIVATE LIMITED

OPERATING IN COPPER PRODUCTS UNIT AT JAIPUR (RAJASTHAN)
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Airen Copper Private Limited CIN: U27201RJ2002PTC017445
2.	Address of the registered office	F-728, ROAD NO. 9F/ 2 VKI, AREA, JAIPUR 302013
3.	URL of website	NIL
4.	Details of place where majority of fixed assets are located	Jaipur (Rajasthan)
5.	Installed capacity of main products/ services	Paper covered / Bare Copper wires / strips / bus bars
6.	Quantity and value of main products/ services sold in last financial year	As per Audited Financial Statement for FY 2020-21: Value Rs.4,40,30,891/-, FY 2019-20: 50,29,86,289/- Quantity: Not ascertained
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by prospective resolution applicant via e-mail by raising specific request at e-mail id: airencirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by prospective resolution applicant via e-mail by raising specific request at e-mail id: airencirp@gmail.com
10.	Last date for receipt of expression of interest	15/06/2023
11.	Date of issue of provisional list of prospective resolution applicants	22/06/2023
12.	Last date for submission of objections to provisional list	27/06/2023
13.	Process email id to submit EOI	airencirp@gmail.com

sd/-
VISHNU UPADHYAY
(INTERIM RESOLUTION PROFESSIONAL)
 IP Registration No. IBBI/IPA-003/IP-N00153/2018-2019/11843
 AFA No. AA3/11843/02/121223/300820 - valid upto 12-12-2023
 DWA/G-104, DWARKA APARTMENT, MANSAROVAR
 Jaipur, Rajasthan - 302020
 For Airen Copper Private Limited

Place: Jaipur
 Date: 26.05.2023